



2026:DHC:2231-DB



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* **IN THE HIGH COURT OF DELHI AT NEW DELHI**
+ RFA(COMM) 215/2025 & CM APPL. 22339/2025, CM APPL.
22340/2025

RADO UHREN AGAppellant
Through: Mr. Rishi Bansal, Adv.

versus

ASHOK KUMARRespondent
Through: Mr. Prashant Manchanda, Mr.
Angad Singh, Mr. Rohan Pratap Singh,
Adv.

CORAM:
HON'BLE MR. JUSTICE C. HARI SHANKAR
HON'BLE MR. JUSTICE OM PRAKASH SHUKLA

ORDER (ORAL)

% **16.03.2026**

C. HARI SHANKAR, J.

1. Mr. Rishi Bansal, learned Counsel for the appellant, seeks, on instructions, to withdraw this appeal.

2. The appeal is therefore dismissed as withdrawn.

C. HARI SHANKAR, J.

OM PRAKASH SHUKLA, J.

MARCH 16, 2026

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